

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

3. IA 3293/2024 in C.P. (IB)/1620(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.06.2024**

**NAME OF THE PARTIES:-**      **Amit Chandrashekhar Poddar Liquidator of  
Seam Industries Limited  
IN THE MATTER OF  
Associated Road Carriers Ltd.  
V/s  
Seam Industries Ltd**

**Section: Application under any other provisions- IBC U/s 9 of Insolvency and  
Bankruptcy Code, 2016**

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**ORDER**

**IA No. 3293/2024:** Though Counsel for the Applicant was present but did not mark his appearance in the appearance sheet. This application has been filed by the Liquidator to place on record the 6<sup>th</sup> Progress report for the quarter ended on 21.03.2022, which is annexed with the present Applicant as Exhibit-F. The said report is taken on record, and no order is called for. With the aforesaid observation, the IA No. 3293/2024 is **allowed** and **disposed of**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*HARSHADA*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**